

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal No(s). 1426-1428/2014

YOGENDRA PRASAD Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR.ETC.ETC. Respondent(s)

(with appln. (s) for exemption from filing o.t.)

Date : 27/08/2014 These appeals were called on for hearing today.

For Appellant(s)

Ms. Chandan Ramamurthi ,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time as last chance is given to the Ld.counsel for
the petitioner to comply with the terms of the office report.
List again on 13.11.2014.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.08.29
11:32:50 IST
Reason: